

O.A. No.486/2005

Dated: 01.04.2009.

HON'BLE MR M. KANTHAIAH, MEMBER (J)
HON'BLE DR A.K. MISHRA, MEMBER (A)

App: None.

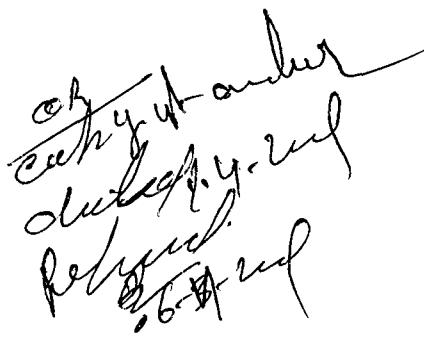
Resp: None.

None is present on behalf of the applicant. Even on the last occasion on 21.10.2008 none is present on behalf of the applicant. It shows that applicant is not interested in prosecuting the case hence, OA is dismissed for non-prosecution.


A.M.


J.M.

Ak/-


C.R.Y. under
dated 1.4.2009
referred
16.4.2009